

आयकर अपीलीय अधिकरण, 'सी' न्यायपीठ, चेन्नई
IN THE INCOME TAX APPELLATE TRIBUNAL
'C' BENCH, CHENNAI

श्री महावीर सिंह, उपाध्यक्ष एवं श्री मनोज कुमार अग्रवाल, लेखा सदस्य के समक्ष

**BEFORE SHRI MAHAVIR SINGH, VICE PRESIDENT AND
SHRI MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

आयकर अपील सं./ITA No.: 1709/CHNY/2019

निर्धारण वर्ष /Assessment Year: 2013-14

**M/s. Jai Jagadhambiga Textile
Mills (P) Ltd.,**
252, Thiruchuli Road,
Aruppukottai – 626 101.

The DCIT,
v. Corporate Circle 2,
Madurai.

PAN : AABCS 5359L

(अपीलार्थी/Appellant)

(प्रत्यर्थी/Respondent)

अपीलार्थी की ओर से/Appellant by

: None

प्रत्यर्थी की ओर से/Respondent by

: Shri P. Sajit Kumar, JCIT

सुनवाई की तारीख/Date of Hearing

: 26.08.2022

घोषणा की तारीख/Date of Pronouncement

: 26.08.2022

आदेश /O R D E R

PER MAHAVIR SINGH, VICE PRESIDENT:

This appeal by the assessee is arising out of the order of the Commissioner of Income Tax (Appeals)-1, Madurai in ITA No.0053/2016-17 dated 15.04.2019. The Assessment was framed by the Deputy Commissioner of Income Tax, Corporate Circle 2, Madurai U/s 143(3) of the Income Tax Act, 1961 (hereinafter 'the Act') for the A.Y. 2013-14 vide order dated 31.03.2016.

2. At the outset, it is noticed that this appeal was fixed for hearing with the consent of Id. Senior DR and none was present from assessee's side. This appeal was taken up for hearing itself after recalling the order in M.A. No.61/CHNY/2022 today i.e., 26.08.2022 and it is seen that the assessee has availed Vivad Se Vishwas Scheme 2020 and the relevant certificates issued by the designated authority are placed on record. Keeping in view, the certificates issued by the designated authority under VSVS scheme and taxes paid by assessee, we dismiss the appeal as withdrawn.

3. In the result, the appeal of the assessee is dismissed as withdrawn.

Order pronounced in the open court on 26th August, 2022 at Chennai.

Sd/-

(मनोज कुमार अग्रवाल)

(MANOJ KUMAR AGGARWAL)

लेखा सदस्य /ACCOUNTANT MEMBER

Sd/-

(महावीर सिंह)

(MAHAVIR SINGH)

उपाध्यक्ष /VICE PRESIDENT

चेन्नई/Chennai,

दिनांक/Dated, the 26th August, 2022

RSR

आदेश की प्रतिलिपि अग्रेषित/Copy to:

- | | | |
|------------------------|--------------------------|------------------------------|
| 1. अपीलार्थी/Appellant | 2. प्रत्यर्थी/Respondent | 3. आयकर आयुक्त (अपील)/CIT(A) |
| 4. आयकर आयुक्त /CIT | 5. विभागीय प्रतिनिधि/DR | 6. गार्ड फाईल/GF. |